

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>Admission</u>				
1	SEBI Appeal	192/2017	Hit Kit Global Solutions Ltd. Vs. BSE Ltd. and Anr.	J.J. Bhatt, Adv.i/b R.V. Legal R.Nair,Advi/b TheLawPoint-R1,T.Francis, Adv-R2
2	SEBI Appeal	193/2017	Sanco Industries Limited Vs. SEBI and Anr.	Prakash Shah, Adv. i/b Prakash Shah and Associates Tomu Francis, Adv.i/b ELP-R1
<u>Admission Disposal</u>				
3	SEBI Appeal	520/2015	Adel Landmarks Limited and Ors. Vs. SEBI	Neeraj Matta,Adv. i/b Corporate Law Partners Mustafa Doctor, Senior Advocate i/b The Law Point
4	SEBI Appeal	164/2016	Transgene Biotek Ltd. Vs. SEBI	L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point
5	SEBI Appeal	165/2016	Dr. Koteswar Rao Vs. SEBI	L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point
6	SEBI Appeal	166/2016	Mr. Narayana Murthy Pentayala Vs. SEBI	L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point
7	SEBI Appeal	167/2016	Mrs. Nirmala Rao Vs. SEBI	L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point

Securities Appellate Tribunal
IN THE COURT OF :Justice J. P. Devadhar, Presiding Officer/
Coram - Presiding Officer/

/Member 2

/Dr. C.K.G. Nair, Member - II

CIVIL CAUSE LIST OF DATE :17/08/2017 - 10.30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	SEBI Appeal	168/2016	Mr. K. Srinivas Vs. SEBI	L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point
9	SEBI Appeal	169/2016	Shri Soma Sekhar Marthi Vs. SEBI	L.S.Shetty,Adv. i/b L. S. Shetty Associates Mustafa Doctor,Sr.Adv i/b The Law Point


पंजीकार / REGISTRAR
प्रतिभूति अपीलिय न्यायाधिकरण
SECURITIES APPELLATE TRIBUNAL
मुंबई / MUMBAI